

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:3194

ANSWERED ON:19.08.2011

PANCHAYAT EMPOWERMENT AND ACCOUNTABILITY INCENTIVE SCHEME (PEAIS)

Angadi Shri Suresh Chanabasappa

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the funds provided to the States under the Panchayat Empowerment and Accountability Incentive Scheme (PEAIS) during the Eleventh Five Year Plan, State-wise alongwith the criteria/basis for allocation of funds thereunder;
- (b) whether some States including State of Bihar have not been provided funds/adequate funds under the scheme;
- (c) if so, the reasons therefore alongwith the corrective measures taken/proposed to be taken in this regard;
- (d) whether the Government proposes to enhance allocation of funds to State Governments under the said scheme; and
- (e) if so, the details thereof?

Answer

MINISTER OF PANCHAYATI RAJ(SHRI V.KISHORE CHANDRA DEO)

- (a): The details of funds released to the States/UTs under the Panchayat Empowerment and Accountability Incentive Scheme (PEAIS) during the Eleventh Plan period are at Annex.
- (b) & (c): Under PEAIS, States that rank high on a Devolution Index (DI) prepared through a study conducted by an independent agency are given awards annually. Some States/UTs, including Bihar have not qualified for awards under PEAIS so far, because they have not got a high rank on the DI. The Ministry has continuously urged States of devolve more funds, functions & functionaries (3Fs) to PRIs, by issuing advisories, incentivization and reviews.
- (d) & (e): The annual plan outlay for PEAIS has been enhanced from Rs.10.00 crore per annum till 2010-11 to Rs. 31.00 crore for the fiscal year 2011-12. Ministry of Panchayati Raj has revised PEAIS to incentivize Panchayati Raj Institution along with incentivizing States/UTs as well.